

1	2	3	4
37.	LI : 67 (79) dt. 24.3.79	S. M. Palaniappa Chettiyar	Insulin
38.	LI : 395 (78) dt. 30.12.78	Punjab Maize Products Ltd.	Vitamin C
39.	LI : 263 (78) dt. 1.9.78	Kanjur Bleaching Co. Pvt. Ltd.	8-Hydroxy Quino- line
40.	LI : 197 (78) dt. 24.7.78	Khemko and Company	8-Hydroxy Quino- line

II. INDUSTRIAL LICENCES

1.	IL : 75 (83) dt. 28.2.83	Dey's Medical Stores	Oxytetracycline Calcium N.F.
2.	IL : 173 (82) dt. 14.5.82	R. C. Jain	Ampicillin Etc.
3.	IL : 121 (82) dt. 24.3.82	Maize Products	Vitamin C
4.	IL : 116 (82) dt. 23.3.82	Indian Anti-biotics	Ampicillin, 6- APA etc.
5.	IL : 59 (82) dt. 12.2.82	Lupin Labs.	3,4,5-Trimethyl Benzaldehyde
6.	IL : 315 (81) dt. 24.10.81	Dey's Medical Stores	Sodium Diatrio- zoate
7.	IL : 118 (80) dt. 26.4.80	Unique Chemicals	Tinidazole
8.	IL : 156 (78) dt. 4.8.78	HAL	Penicillin

Production of Coking Coal by Bharat Coking Coal Limited

3906. SHRIMATI JAYANTI
PATNAIK : Will the Minister of ENERGY
be pleased to state :

(a) the total quantum of coking coal
produced annually from various coking
coal mines under Bharat Coking Coal
Limited.

(b) the steps taken to increase the
production of coking coal;

(c) the target fixed for Seventh Five
Year Plan for the production of coking
coal from the coal mines managed Bharat
Coking Coal Limited ; and

d) the steps taken by Bharat Coking
Coal Limited to achieve its target ?

THE MINISTER OF ENERGY (SHRI
VASANT SATHE) : (a) and (c). Coal
Production from various mines in BCCL
for the last three years is as under :

Category of coal	(in million tonnes)		
	Coal Production during 1984-85	1985-86	1986-87 (April-February)
A. Coking Coal (Metallurgical)	13.46	12.24	12.28
B. Non-Metallurgical coking coal	3.57	4.28	*
C. Non-coking coal	4.81	4.56	8.82
Total	21.84	21.08	21.10

* included in non-coking

The target of raw coal production of BCCL fixed for the terminal year of the 7th Plan i. e. by 1989-90 is 28.58 million tonnes.

(b) and (d). Various measures being taken to increase the production of coal in BCCL include opening of new mines, fuller utilisation of mining capacity already created, more efficient use and better maintenance of equipment, stricter control of inventory and economy in the use of stores, better use of manpower by controlling absenteeism and enforcing discipline, better availability of scarce inputs like explosives, timber, etc, establishment of captive power stations, expeditions and timely completion of new projects, introduction of appropriate modern technology and improvement in law and order situation.

Expansion of Industries

*3907. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) The number of proposals for setting up new industrial units or expansion under consideration of Government upto date, industry-wise ; and

(b) the reasons for delay in clearing them ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b). As on 18.3.1987, 572 Industrial Licence applications received under the provisions of Industries (Development and Regulation) Act, 1951, were at various stages of processing. The details of pending proposals are not divulged till the Government have taken final decisions thereon. It is the constant endeavour of the Government to dispose of all pending applications as expeditiously as possible.

Tidal Power Project in Sunderbans Area in West Bengal

3908. SHRI SANAT KUMAR MANDAL : Will the Minister of ENERGY be pleased to state :

(a) whether there is a great potential for generation of power from tides in Sunderbans area in West Bengal ;

(b) if so, whether any techno-economic feasibility study on a small or medium scale tidal power project in the Sunderbans area has been or will be undertaken ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE